

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 40089/2019

NEERAJ GUPTA

Petitioner(s)

VERSUS

PARDEEP KUMAR BANSAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.4855/2020-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.4854/2020-CONDONATION OF  
DELAY IN REFILEING / CURING THE DEFECTS and IA No.4856/2020-  
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 22-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr Sangeeth Mohan K, Adv.

Ms. Rakhi Ray, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay in refiling is condoned. Process as per rules.

ANIL LAXMAN PANSARE

Registrar